

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH:

O.A.NO. 1075 / 1996

D. Mohan Kumar Applicant (S)

v e r s u s

The General Manager, Sully, Secbad & 20th

Respondent (S)

Date

Office Note

Orders

11-9-96

OA (1073, 1074 & 1075) are disposed-
of vide common judgement. A copy of
this order together with copy of the
order in OA 1072/96 shall be seperately
placed on the record of the each OAs.
No costs.

[Signature]
(MIRP)
M(A)

[Signature]
(HMGJ)
VC